

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/406(KB)2021
IA(I.B.C)/1811(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH MAY 2024

IN THE MATTER OF	GANPATI STOCKS PVT LTD VS INDUS INTEGRATED INFORMATION MANAGEMENT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Akash Munshi, Adv.] For the Successful Resolution Applicant

Mr. Soumava Mukherjee, Adv.] For the Respondent Nos.1 and 2 in
Ms. Shreejita Sen, Adv.] IA(I.B.C)/1811(KB)2023

Mr. Souvik Kundu, Adv.] For the Respondent Nos.3 and 11 in
] IA(I.B.C)/1811(KB)2023

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**